

(b) if so, the reasons therefor and the steps proposed to be taken to construct godowns there?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) There are four covered godowns available at Basti Station. Moreover, adequate number of tarpaulins have also been provided to cover the goods like Cement and lime during rainy season.

(b) Does not arise.

Stoppage of Trains at Bhusawal

6348. SHRI MAHENDRA KUMAR SINGH THAKUR: Will the Minister of RAILWAYS be pleased to refer to reply given on August 20, 1991 to Unstarred Question No. 3629 regarding extension of train running between Surat and Bhusawal and state:

(a) the reasons for such a long stoppage of trains at Bhusawal;

(b) the remedial measures being taken to mitigate the difficulties of passengers at that station; and

(c) the reasons for not extending this train upto Khandwa?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) to (c). Train Nos. 113/114, 75/76 and 77/78 have been provided time at Bhusawal for their essential repair and maintenance. Extension of these trains to Khandwa will cut down this period of maintenance which is not desirable from the point of view of safety.

No difficulties are being faced by the passengers at Bhusawal as this is a terminating/originating station for these trains.

Complaints for Leaking LPG Cylinders

6349. SHRI ARJUN SINGH YADAV: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether attention of the Government has been drawn to the news item captioned "LPG dealer's apathy may cause serious mishap" appearing in the 'Indian Express' dated August 21, 1991;

(b) if so, the facts thereof and the action taken in the matter;

(c) whether the Government have made any foolproof arrangements to attend to the complaints of leaking gas cylinders to avoid any accidents mishaps;

(d) if so, the details thereof; and

(e) the action taken by the oil companies against the erring LPG dealers who do not attend to such complaints immediately?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) The news item mainly covers delay in attending to leakage complaints and the attend behaviour of the distributor. Government has ordered an investigation into the incident.

(c) and (d). Distributors are under instruction to attend to leakage complaints on priority on all days including holidays.

(e) The erring distributors are being dealt under the Marketing Discipline Guidelines.

LPG Connections and Petroleum Products Dealerships in Gujarat

6350. SHRI CHANDRESH PATEL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the names of places where LPG agencies and petrol/diesel outlets have been opened in Rajkot district of Gujarat during the last three years;

(b) the number of LPG connections released in Jamunanagar district during the last three years;

(c) the number of persons on the waiting for LPG connections in Jamunanagar,

Junagarh, Rajkot, Bhavnagar, Amereli, Porbandar, Kutch and Surendranagar; and

(d) when they are likely to be provided with LPG connections?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) The information provided by the oil companies is as follows:-

<i>LPG Distributorships</i>	<i>Petrol/Diesel R.O. Dealerships</i>
1. Rajkot	1. Kotada Sanghavi
2. Jasdan	2. Rajkot
	3. Bhalgam
	4. Kuvadava
	5. Kalavad Road
	6. Jetpur
	7. Bhayavadar

(b) 10136.

(c) Releasing LPG connection is a continuous process and therefore it is difficult to give the definite district-wise figures.

(d) Efforts are of to give LPG connections to as many applicants as early as possible.

Expenditure on Litigations by Air India

6351. SHRI SANAT KUMAR MADAL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether attention of the Government has been drawn to the news items captioned "Pilots' stir tans AI image" appear-

ing in the "Indian Express" Bombay dated May 29, 1991;

(b) if so, the reaction of the Government thereto;

(c) the measures taken by the Government to minimise infructuous expenditure on litigations on staff matters being incurred during the present financial stingency of the Air India; and

(d) whether there exists any machinery for redressal of grievances of both the Officers and staff in the Air India and if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.